

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 125/07/2019T.A./260/3/2019MANORAMA PANDA

-V/S-

STEEL AUTHORITY OF INDIA ITEM NO:28 FOR APPLICANTS(S) Adv. : Mr. J. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. B. Routray

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Ld. Counsel for the respondents is present. Notice has been issued to both the sides on 13.05.2019. In spite of notice no one was present on behalf of the applicant today also.</p> <p>It seems that the applicant has lost interest to pursue this case. Hence, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry is directed to send a copy of this order to applicant by Post.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>